

**MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**

**WORKSHOP ON – FAMILY LAWS**

*(through online and other modes of telecommunication)*

**DATE: 27<sup>th</sup> August, 2022**

**SCHEDULE**

<b>SESSIONS</b>	<b>TIME</b>	<b>TOPICS</b>
I	10.30 am to 10.35 am	Inaugural address and introduction about the workshop By: <b>Officers of the Academy</b>
II	10.35 am to 12.00 noon	Family Courts – Jurisdictional issues, procedural aspects <i>Followed by open interactive session</i> By: <b>Shri Mohan P. Tiwari,</b> <b>Principal Judge, Family Court,</b> <b>Burhanpur</b>
III	12.00 noon to 1.00 pm	False grounds of divorce and bar to matrimonial relief <i>Followed by open interactive session</i> By: <b>Shri Ravinder Singh,</b> <b>Principal Judge, Family Court,</b> <b>Katni</b>
<b>LUNCH BREAK (1.00 pm to 1.45 pm)</b>		
IV	1.45 pm to 2.45 pm	Scope of mediation in Family Court matters <i>Followed by open interactive session</i> By: <b>Shri Ravinder Singh,</b> <b>Principal Judge, Family Court,</b> <b>Katni</b>
<b>TEA BREAK (2.45 pm to 3.00 pm)</b>		
V	3.00 pm to 4.30 pm	Key issues relating to Maintenance and other reliefs in Family Court matters <i>Followed by open interactive session</i> By: <b>Shri Sunil Kumar Jain,</b> <b>Special Judge SC/ST (PA) Act,</b> <b>Jabalpur</b> <i>Followed by Valedictory Session</i>

Note: The schedule is subject to change as per exigencies.

**ADDITIONAL DIRECTOR**